पाटिल उप-चुनाव में चुन कर आये थे और शपथ ले रहे थे तब हमारे मित्र श्री एस० एम० बनर्जी ने शपथ के बाद यह जोड़ दिया था। "और मैं प्रतिज्ञा करता हूं कि मैं कांग्रेस पार्टी में फूट नहीं डालूगा।" उस वाक्य को सदन ने जिस भावना से बात कही गई थी उसी भावना से ग्रहण किया था। मगर आज यह अपना सन्तुलन क्यों खो रहे हैं? (व्यवधान)

श्री राम सहाय पांडे : मैं शपथ की भावना और उसकी गरिमा की ओर ध्यान दिलाना चाहता हूं। शपथ में हम श्रद्धा के साथ प्रतिज्ञा करते हैं कि हम सदस्य चुन कर आये हैं और अपने दायित्वों का पालन करेंगे। दायित्व पालन करने की जो शब्दावलि पत्र के अन्त में, उस के बाद कुछ नहीं कहा जा सकता। यदि कुछ बात कही गई है तो यह शपथ का अंग नहीं मानी जानी चाहिये और एक्सपंज होनी चाहिये।

(*Interruptions*)

MR. SPEAKER: Order, order. I am not allowing anything. Something has happened which is unfortunate. At the time of oath-taking, the Member comes, takes the oath, signs the register and he goes back to his seat. In this case, Mr. Madhu Limaye, after taking oath, turned towards the Treasury Benches and made certain observations. While he was standing here with me on the dais, the counter-shouting started. First he turned towards the Treasury Benches and made some observations. While he was standing here immediately after shaking hands, the counter-shouting started. He is our old friend and senior Member and he is coming again. As a Member we all welcome him. But he should not be so impatient. The whole of this episode is a very unhealthy precedent. May I suggest that when the oath finished and upto the time he signed the register, nothing will form part of the record. Nothing should be said from the time the oath is taken till signing in the register. It is a solemn ceremony. After that you are at liberty to say whatever you like to say.

2. Shri Yogesh Chandra Murmu (Rajmahal).

ORAL ANSWERS TO QUESTIONS

Balanced Growth of Population

+

*801. SHRI BHAGIRATH BHANWAR:
SHRI S. N. MISHRA:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government propose to evolve a population policy which could aim at reducing the gap between the rate of socio-economic development and population growth to raise the standard of living in the country; and

(b) whether the money allotted to family planning has been effectively used?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KONDAJJI BASAPPA): (a) The matter is under consideration.

(b) Yes, Sir.

श्री भागीरथ भंवर : अध्यक्ष महोदय, मैं ने प्रश्न के भाग (ख) में पूछा था कि परिवार नियोजन के लिए जो राशि आवंटित की जाती है, उसका ठीक से उपयोग हो सके, इस सम्बन्ध में शासन क्या कर रहा है।

इस समय स्थिति यह है कि परिवार नियोजन के लिये जो राशि विभिन्न राज्यों को आवंटित की जाती है और खर्च की जाती है, उसका ठीक उपयोग नहीं होता है और सब जगहों से शिकायतें आती हैं कि परिवार नियोजन के नाम पर काफी धनराशि का दुरुपयोग होता है। मैं यह जानना चाहता हूं कि क्या सरकार कोई ऐसा कदम उठा रही है, जिससे यह दुरुपयोग रुके और परिवार नियोजन का काम ठीक तरह से चल सके ; यदि हां, तो क्या।

SHRI KONDAJJI BASAPPA: The money allocated for family planning is spent through the State Governments. Wherever we have received the complaints, we have referred those complaints to the State Governments concerned. They are making enquiries and taking suitable action in the matter.

श्री भागीरथ भंवर : मंत्री महोदय ने बताया है कि इस प्रश्न पर विचार किया जा रहा है। मैं यह जानना चाहता हूं कि क्या इस सम्बन्ध में कोई कार्यक्रम बनाया गया है; यदि हां, तो उसके बारे में कब तक निर्णय किया जायेगा।

SHRI KONDAJJI BASAPPA: This entire programme is under consideration.

श्री राजेन्द्र प्रसाद यादव : क्या सरकार को इस बात की जानकारी है कि अभी जो नसबन्दी कैम्पेयन चलाया गया था, उस में बहुत सी अनियमिततायें बरती गई हैं। उन लोगों के भी आपरेशन किये गये हैं, नियमानुसार जिसका आपरेशन नहीं किया जाना चाहिये और जो पैसा उनको मिलना चाहिए था, वह भी नहीं मिल पाया है; यदि हां, तो सरकार इस सम्बन्ध में क्या कार्यवाही कर रही है ?

SHRI KONDAJJI BASAPPA: It is a voluntary programme. It is not a compulsory programme at all. If there are any complaints of compulsion having been used, the State Governments have been requested to take suitable action in those cases.

श्री मधु लिमये : अध्यक्ष महोदय, आपने चुनाव अभियान के दौरान बांका संसदीय निर्वाचन क्षेत्र में बौंसी में मेरी मुलाकात एक सत्तर साल के बूढ़े से हुई, जिस पर दो दफा, दो अलग अलग जगहों पर, नसबन्दी की शल्य-क्रिया की गई। क्या सरकार का ध्यान इस बात की तरफ गया है कि इस भ्रष्ट यंत्र के कारण कुटुम्ब-नियोजन का कार्यक्रम खत्म होता जा रहा है ? क्या सरकार लोगों को बेकार और भूखा रख कर हो, भुखमरी के जरिये हो, लोक-संख्या को नियंत्रित करना चाहती है ?

(Interruptions)

SHRI KONDAJJI BASAPPA: This is the first time that the hon. Member is bringing that particular case to our notice. If the case is given to us in writing, we shall refer it to the State Governments and ask them to take suitable action in the matter.

SHRI SAT PAL KAPUR: This is not the question to be put here.

MR. SPEAKER: Now, Shri Dinesh Chandra Goswami.

SHRI P. M. MEHTA: On a point of order. The hon. Minister was on his legs and he had started replying. My point of order is this, namely whether the Chair has permitted the other hon. Member to put his question, even before the hon. Minister had finished his reply.

SHRI DINESH CHANDRA GOSWAMI: It is a matter of deep regret that population explosion has shown a relationship with the backward regions....

श्री मधु लिमये : अध्यक्ष महोदय, मेरे सवाल का जवाब नहीं दिया है। मंत्री महोदय ने जो कुछ कहा है, वह हम लोगों के हल्ले के कारण सुनाई नहीं दिया है। मंत्री महोदय जरा अपने उत्तर को पुनरावृत्ति करें। उत्तर हमारी जानकारी के लिये दिया जाता है। ये लोग हल्ला कर रहे हैं, तो क्या किया जाये ? मंत्री महोदय जरा जोर से बता दें।

MR. SPEAKER: I am sorry. I have called the next hon. Member.

SHRI DINESH CHANDRA GOSWAMI: It is a matter of deep concern that population explosion has shown a relationship with the backwardness of the people....

श्री मधु लिमये : अध्यक्ष महोदय, मुझे अपने प्रश्नों का उत्तर चाहिए आप इन लोगों को शान्त कीजिए। ये हल्ला कर रहे हैं।

MR. SPEAKER: The hon. Minister may reply to Shri Madhu Limaye's question.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): The family planning programme is a national programme, and we are all out into a social revolution which is working silently in different facets of the country. There are certain long-term programmes, the impact of which is far-reaching and yet to be seen. On the very specific question he asked about an old man of 70 years having been subjected to this operation, if the details are given to us in writing, we will surely look into it. These matters are being attended to by the State Governments. But I may say with emphasis that it is a national programme and Government are going into it with all sincerity in different facets because it is geared to our programme of socio-economic development of the country. We are all out to see that it succeeds.

SHRI DINESH CHANDRA GOSWAMI: It is a matter of deep concern that the population explosion has shown a relationship with the backwardness of a region and the more backward the region, the greater in the failure of the family planning programme. In this context, what steps are Government taking to make the family planning programme more effective in the backward regions?

SHRI A. K. KISKU: Family planning is basically a question of education and motivation. Whereas we admit that there are certain most backward areas which have not been reached yet, we find that as we are able to reach backward areas, and as these people become aware of it they are accepting it most happily and in a most responsive manner.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, सरकार जनसंख्या की वृद्धि से चिन्तित है और परिवार नियोजन का कार्यक्रम अपना रही है। लेकिन दूसरी ओर कामन सिविल कोड बनाने से इनकार करके बहु-विवाह की पद्धति को प्रोत्साहन दे रही है। मैं जानना चाहता हूं कि क्या परिवार नियोजन के लिये यह आवश्यक नहीं है कि किसी भी भारतीय को एक से अधिक शादी करने की इजाजत न हो ?

अध्यक्ष महोदय : आप तो एक के भी हक में नहीं हैं ।

SHRI A. K. KISKU: This question may kindly be addressed to the Ministry of Law.

SHRI ATAL BIHARI VAJPAYEE: He is giving an evasive reply. Can family planning and polygamy go together? It is a joint responsibility. One Ministry cannot allow polygamy and another cannot be preaching family planning.

अध्यक्ष महोदय : यह बड़ी डिस्प्यूटेबल बात है । इस में बड़े लम्बे चौड़े ईश्यूज इन्वाल्व्ड हैं ।

SHRI M. RAM GOPAL REDDY: The Minister has said that family planning is voluntary. Is he going to make it compulsory for everybody in India?

SHRI A. K. KISKU: The answer is definitely 'No'.

श्री एस० एम बनर्जी : अध्यक्ष महोदय, मैं माननीय मंत्री महोदय से पूछना चाहता हूं कि क्या उनके ध्यान में यह बात आई है कि कुछ नौजवान भी इस फैमिली प्लानिंग में नसबन्दी कराने के लिए जाते हैं सिर्फ इस वजह से कि उन को दस, बीस, या चालीस रुपये मिलते हैं । 40 रुपये अर्जन करने के लिये वह नसबन्दी कराने जाते हैं क्योंकि वह बेकार हैं । क्या ऐसे इंस्ट्रक्शंस ईश्यू किए जाएंगे कि वह नसबन्दी में जाएं तो पहले अच्छी तरह से जांच कर ली जाय कि आया वह बेकारी से परेशान हो गये हैं या वाकई में नसबन्दी में विश्वास है ?

अध्यक्ष महोदय : यह तो आप इन्फार्मेशन ही दे रहे हैं कि ऐसा भी होता है ।

SHRI A. K. KISKU: May I say that it is a national programme and there is mass vasectomy all over the country? One or two cases of this type have come to our notice and we are looking into them.

H.U.D.C.O. assistance to other agencies besides State Housing Boards

+

*802. SHRI PRABODH CHANDRA:
SHRI P. M. MEHTA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Housing and Urban Development Corporation has attracted a large number of housing schemes within weeks of its announcement that it would finance other agencies besides State Housing Boards;

(b) if so, how many schemes have been approved after its announcement; and

(c) to what extent grants have been given to them; and what are the agencies which have been granted such loans?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) HUDCO has received enquiries from about 200 Cooperative Housing Societies, Universities and Public Undertakings who have shown interest in obtaining HUDCO's financial assistance.

(b) and (c). One scheme of the Rajasthan University, Jaipur has been sanctioned for a loan of Rs. 23.4 lakhs.